

Central Administrative Tribunal
Calcutta Bench

OA/1090/97

Date of Order: 21-7-03

Present:

Hon'ble Mr.B.P.Singh, Administrative Member

National Test House C & D Staff Association
Applicant

-Vs.-

Union of India (National Test House) & 2 ors.
Respondents

For the applicant : Mr.P.K.Munshi, Counsel

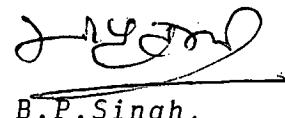
For the respondents : Ms. U. Sanyal Counsel

O R D E R

B.P.Singh, AM

Ld.Counsels for both sides are present. Ld.Counsel for the applicant submits that all the grievances have since been settled and, therefore, the applicants do not want to proceed this matter any longer.

2. In view of the above, the application is dismissed as having become infructuous.



B.P.Singh,

Administrative Member.

pd.